



\$~47 to 86

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12233/2019 & CM APPL. 4168/2024
M/S SUMAT PERSHAD AND SONS AND ANR. Petitioners

versus

COMMISSIONER CUSTOMS
(EXPORT) AND ANR. Respondents

48.

+ W.P.(C) 8248/2020 & CM APPLs. 26724/2020, 32123/2021,
4160/2024, 26724/2020
MS SUMAT PERSHAD SONS & ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

49.

+ W.P.(C) 8122/2021 & CM APPLs. 25215/2021, 32144/2021,
4161/2024
M/S KRAFTLINE INTERNATIONAL & ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

50.



+ W.P.(C) 9868/2020 & CM APPLs. 31491/2020, 4162/2024
MS RAJA RAM & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

51.

+ W.P.(C) 9869/2020 & CM APPLs. 31493/2020, 4169/2024
M/S JUNEJA PAPERS PVT. LTD. & ANR. Petitioners

versus

COMMISSIONER OF
CUSTOMS (IMPORT) & ANR. Respondents

52.

+ W.P.(C) 9903/2020 & CM APPLs. 31573/2020, 4191/2024
M/S S. D. ENTERPRISES Petitioner

versus

COMMISSIONER OF
CUSTOMS (IMPORT) & ANR. Respondents

53.

+ W.P.(C) 9923/2020 & CM APPLs. 31611/2020, 4170/2024
M/S RAJA RAM AND CO & ANR. Petitioners

versus



COMMISSIONER OF
CUSTOMS (IMPORT) & ANR.

..... Respondents

54.

+ W.P.(C) 9924/2020 & CM APPLs. 31613/2020, 4195/2024
M/S KHURANA PAPER HOUSE

..... Petitioner

versus

COMMISSIONER OF
CUSTOMS (IMPORT) & ANR.

..... Respondents

55.

+ W.P.(C) 9925/2020 & CM APPLs. 31615/2020, 4278/2024
M/S SUMAT PERSHAD AND SONS & ANR.

..... Petitioners

versus

COMMISSIONER OF
CUSTOMS (IMPORT) & ANR.

..... Respondents

56.

+ W.P.(C) 118/2021 & CM APPLs. 369/2021, 4285/2024
MS SUMAT PERSHAD SONS & ORS.

..... Petitioners

versus

COMMISSIONER OF
CUSTOMS (IMPORT) & ANR.

..... Respondents



57.

+ W.P.(C) 141/2021 & CM APPLs. 425/2021, 4177/2024
MS KRAFTLE INTERNATIONAL Petitioner

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

58.

+ W.P.(C) 2838/2021 & CM APPLs. 8529/2021, 32170/2021,
4158/2024
MS SUMAT PERSHAD SONS & ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

59.

+ W.P.(C) 2842/2021 & CM APPLs. 8560/2021, 4202/2024
M/S SUMAT PERSHAD & SONS AND ORS. Petitioners

versus

COMMISSIONER OF CUSTOMS
(IMPORT) & ANR. Respondents

60.

+ W.P.(C) 2850/2021 & CM APPLs. 8591/2021, 32132/2021,
4182/2024
MS KHURANA PAPER HOUSE & ORS. Petitioners



versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

61.

+ W.P.(C) 4345/2021 & CM APPLs. 13262/2021, 4199/2024
MS BIRDHI CHAND GIRDHARI
LAL PAPERS PVT LTD & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

62.

+ W.P.(C) 4368/2021 & CM APPLs. 13302/2021, 32125/2021,
4178/2024, 13302/2021
M/S SHITAL PAPER IMPEX

..... Petitioner

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

63.

+ W.P.(C) 4380/2021 & CM APPLs. 13344/2021, 4283/2024
M/S KALRA PAPER CONVERTER AND TRADER PVT. LTD. &
ORS.

..... Petitioners



versus

COMMISSIONER OF CUSTOMS
(IMPORT) & ANR.

..... Respondents

64.

+ W.P.(C) 4386/2021 & CM APPLs. 13353/2021, 4286/2024
MS BIRDHI CHAND GIRDHARI LAL
PAPERS PVT LTD & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

65.

+ W.P.(C) 4388/2021 & CM APPLs. 13357/2021, 32169/2021,
4179/2024
M/S KAPIL PAP MART PVT LTD & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

66.

+ W.P.(C) 4409/2021 & CM APPLs. 13497/2021, 4171/2024
MS KALRA PAPER PRODUCTS
PVT LTD & ORS. Petitioners

versus



1. COMMISSIONER OF
CUSTOMS IMPORT & ANR. Respondents

67.
+ W.P.(C) 7987/2021 & CM APPLs. 24822/2021, 4180/2024
MS DIAMOND COPY HOUSE & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

68.
+ W.P.(C) 8000/2021 & CM APPLs. 24843/2021, 4174/2024
M/S SONA PAPERS PVT. LTD. & ANR. Petitioners

versus

COMMISSIONER OF
CUSTOMS (IMPORT) & ANR. Respondents

69.
+ W.P.(C) 8039/2021 & CM APPLs. 25019/2021, 4163/2024
M/S SUNEJA SONS & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

70.



+ W.P.(C) 8047/2021 & CM APPLs. 25031/2021, 32166/2021,
4165/2024, 25031/2021
M/S JUNEJA PAPERS PVT LTD & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

71.

+ W.P.(C) 232/2022 & CM APPL 4166/2024
MS JUNEJA TRADE LINKS Petitioner

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

72.

+ W.P.(C) 6209/2022 & CM APPL. 4194/2024
AJAY PAPER CORPORATION Petitioner

versus

COMMISSIONER OF CUSTOMS
EXPORT & ANR. Respondents

73.

+ W.P.(C) 6239/2022 & CM APPL. 4193/2024
S D ENTERPRISES Petitioner



versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

74.

+ W.P.(C) 6288/2022 & CM APPL. 4203/2024
KRAFTILE INTERNATIONAL

..... Petitioner

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents

75.

+ W.P.(C) 6299/2022 & CM APPL. 4157/2024
KHURANA PAPER HOUSE

..... Petitioner

versus

COMMISSIONER OF CUSTOMS
EXPORT & ANR.

..... Respondents

76.

+ W.P.(C) 6313/2022 & CM APPL. 4279/2024
RAJA RAM CO & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR.

..... Respondents



77.

+ W.P.(C) 6331/2022 & CM APPL. 4175/2024
INDIRA OFFSET PRINTERS PVT LTD & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
IMPORT & ANR. Respondents

78.

+ W.P.(C) 8763/2022 & CM APPLs. 26389-90/2022, 4284/2024,
26389/2022
M/S SHREE PAPER CO. PVT. LTD. Petitioner

versus

COMMISSIONER OF
CUSTOMS (EXPORT) & ORS. Respondents

79.

+ W.P.(C) 9334/2022 & CM APPL. 4164/2024
M/S ARUN AND CO. & ANR. Petitioners

versus

COMMISSIONER OF CUSTOMS
(EXPORT) & ANR. Respondents

80.

+ W.P.(C) 11146/2022 & CM APPLs. 32756/2022, 4181/2024
MS SUNEJA SONS AND ANR. Petitioners



versus

COMMISSIONER OF CUSTOMS
EXPORT & ANR.

..... Respondents

81.

+ W.P.(C) 14138/2022 & CM APPLs. 43180/2022, 4167/2024
M/S JAIN ENTERPRISES

..... Petitioner

versus

COMMISSIONER OF CUSTOMS
EXPORT & ANR.

..... Respondents

82.

+ W.P.(C) 14263/2022 & CM APPLs. 43555/2022, 4173/2024
MS GUNSHIKA MARKETING CO & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS
EXPORT & ORS.

..... Respondents

83.

+ W.P.(C) 9480/2023 & CM APPLs. 36221/2023, 4172/2024
JAYSON INTERNATIONAL & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS



EXPORT & ANR.

..... Respondents

84.

+

W.P.(C) 9500/2023 & CM APPLs. 36302/2023, 4176/2024

BRIJBASI ART PRESS LTD & ANR.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS

EXPORT & ANR.

..... Respondents

85.

+

W.P.(C) 9506/2023 & CM APPLs. 36338/2023, 4192/2024

KALRA PAPER CONVERTOR

TRADER PVT LTD & ORS.

..... Petitioners

versus

COMMISSIONER OF CUSTOMS

EXPORT & ANR.

..... Respondents

86.

+

W.P.(C) 11246/2023 & CM APPLs. 43800/2023, 4159/2024

JUNEJA TRADE LINKS

..... Petitioner

versus

COMMISSIONER OF CUSTOMS EXPORT &
ANR.

..... Respondents

Appearances:

For petitioners Dr. Sushil Kumar Gupta, Mr. Kamal Mehta, Ms. Sunita



Gupta and Mr. Sakshit Bhardwaj, Advocates.

For respondents Mr. Vivek Goyal, CGSPC with Mr. Gokul Sharma, Mr. Shivam Singh, Advocates for UOI in item 85.

Mr. Krishan Kumar Sharma, SPC with Ms. Rubina Arora and Mr. Ravi Sharma, Advocate for UOI in item 83.

Mr. Farman Ali, SPC with Ms. Usha Jamnal and Mr. Krishan Kumar, Advocates for UOI in item 78.

Mr. Vinish Phogat, SPC for UOI in item 74.

Mr. Harpreet Singh, SSC with Ms. Suhani Mathur and Mr. Jatin Kumar Gaur, Advocates for R-1 in item Nos. 48 to 53, 55 to 62, 64, 65, 67, 68, 69, 72, 74, 76, 77 and 83 to 86.

Mr. Virender Pratap Singh Charak, Ms. Shubhara Parashar, Advocates for UOI in item 65, 53, 52, 50.

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar and Mr. Abhinav Bhardwaj, Advocates for UOI in item Nos. 67 to 71.

Mr. Naginder Benipal, SPC for UOI with Mr. Ankit Siwach, Advocate in item No. 64.

Mr. Aditya Singh, SSC for CBIC in item Nos. 71, 79 and 54.

Mr. Bhagvan Swarup Shukla, CGSC with Mr. Sawan Kumar Shukla, Advocate for UOI in item 47.

Mr. Sushil Kumar Pandey, SPC in item 48.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE RAVINDER DUDEJA

ORDER

% **08.04.2024**

1. Learned counsel for petitioner submits that despite the petitioner providing list in terms of order dated 08.11.2023, respondents have still not supplied the requisite documents.
2. Learned counsel for respondents prays for adjournment.
3. List on 22.05.2024.
4. In the meantime, respondents shall comply with order dated 08.11.2023.



CM APPL. 20644/2024 in W.P. (C) 12233/2019

1. This is an application for condonation of delay of 24 days in filing the counter affidavit.
2. For the reasons stated in the application, it is allowed and delay is condoned.

SANJEEV SACHDEVA, J

RAVINDER DUDEJA, J

APRIL 8, 2024/rm